

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI**

IN THE MATTER OF:

I.A.No. 03 of 2024

IN

Original Application .No. 59 of 2022

**BETWEEN:**

Velagapudi Babu Rao, S/o Late Venkateswara Rao,  
Aged about 65 years, Occ: Business,  
R/o. D.no-24-86, Now YSR Tadigadapa Municipality,  
Previously Yenamalakuduru Village, Penamaluru Mandal,  
Vijayawada Rural, Krishna District, Andhra Pradesh- 520007.  
Email: [velagapudi.babu@yahoo.in](mailto:velagapudi.babu@yahoo.in), Phone.No. 8333978818.

**... Applicant**

AND

1)The State of Andhra Pradesh, Rep. by its Principal Secretary,  
Major Irrigation Department, Secretariat,  
Velagapudi, Amaravathi, Andhra Pradesh -522238.  
Email: [prlsecy\\_pr@ap.gov.in](mailto:prlsecy_pr@ap.gov.in), Phone.No. 0863-2445509.

2) The YSR Tadigadapa Municipality, Rep.by its Commissioner ,  
Tadigadapa, Krishna District, Andhra Pradesh- 521134.  
Email: [gptadigadapa@gmail.com](mailto:gptadigadapa@gmail.com), Phone.No. 9963111548.

3) The Vijayawada Municipal Corporation, Rep.by its Commissioner,  
Vijayawada, Krishna District, Andhra Pradesh -520001.  
Email: [mc.vijayawada@cdma.gov.in](mailto:mc.vijayawada@cdma.gov.in), Phone.No. 0866-2421058.

4) The Andhra Pradesh Pollution Control Board,  
Rep.by its Member Secretary, D.no.33-26-14 d/2,  
Near Sunrise Hospital, Pushpa Hotel Center,  
Chalamalavari Street, Kasturibai Pet, Vijayawada,  
Andhra Pradesh -520010.  
Email: [membersecy@appcb.gov.in](mailto:membersecy@appcb.gov.in), Phone.No. 0866-2463204.

5) The Central Pollution Control Board, Rep.by its Member Secretary,  
Parivesh Bhawan, East Arjun Nagar, Delhi-110032.  
Email: [mccb.cpcb@nic.in](mailto:mccb.cpcb@nic.in), Phone.No. 011-43102030.

**... Respondent/s****MEMO FILED BY THE APPLICANT**

- 1) It is submitted that, the present O.A is filed by the applicant challenging the action of the Respondent. No.02 in dumping Waste/Garbage into the Krishna River Bed and Respondent.No.03 in releasing untreated Sewage effluents from the Sewage Treatment Plant (STP) into the Krishna River by demolishing the returning wall which is constructed for the purpose of preventing the flooding of vicinity adjacent to the River.

- 2) It is submitted that an unfortunate incident happened on 20<sup>th</sup> August 2024, where cattle belonging to local villagers went to Krishna River for drinking water and died immediately within 10 minutes after drinking the river water. The place where the cattle died drinking the river water is the very same place where Respondent.No.03 through Sewage Treatment Plant (STP) Ramalingeswara Nagar is releasing untreated sewage effluents into the river by demolishing returning wall. Aggrieved by the disastrous incident, dead cattle owners who suffered the tragic loss have tendered a written complaint to Penamaluru UPS and same is numbered as First Information Report (FIR).no. 759 of 2024.

After the wide spread about the incident the villagers and people living in that area staged protests at the location and raised severe concerns regarding polluted ground water of that area. Knowing the situation the Local Member of Legislative Assembly (MLA), SHO officer Penamaluru, Municipal commissioner of Respondent.No.02 and other animal husbandry officials have visited the place and tried to pacify the protesting villagers by assuring them necessary action will be taken. Later, MLA directed the police officials to take water samples from the location to send them to the accredited Lab for testing and further asked the animal husbandry officials conducted postmortem to carcasses of the dead cattle. Many local daily newspapers published articles covering the tragic incident which caused severe outrage among the public living in that vicinity. The copies of those news articles along with the copy of FIR lodged by the Penamaluru UPS are hereby filed for the kind perusal of this Hon'ble court.


- 3) It is also submitted that, the action of illegally demolition of the returning wall by STP Ramalingeswara Nagar operated by Respondent.No.03 for releasing untreated sewage effluents into Krishna River has flooded the surrounding area during recent heavy floods to the Krishna river, which caused severe distress in that area and through the very same hole the flood water has reached that area which severely affected the people living in that vicinity.
- 4) It is also relevant to bring it to the notice of this Hon'ble court that, some people living adjacent to the Krishna River are burring the dead bodies in the Krishna River bed and the Respondent.No.02 instead of taking necessary action against those offenders they are issuing dead certificates to such cremations which done in the riverbed which is illegal and arbitrary.

5) Petitioner through this memo is bringing before this Hon'ble Court, the latest photographs of the tragic location, a copy of FIR filled at Penamaluru UPS and articles reported local daily newspapers regarding the tragic incident for the kind perusal of this Hon'ble Court and these are very much necessary for the effective adjudication of the Original Application. Hence the applicant may be permitted to present them as additional material papers to the present Original Application.

Hence, this Memo.

Be pleased to consider.

Amaravati,  
Date: 21.09.2024.

  
Counsel for the Applicant.









FIR Copy:

**FIRST INFORMATION REPORT**

(Under Section 173 BNSS)

A.P.P.M. Orders 470,500

1. District Krishna P.S. Penamaluru UPS Year 2024 FIR No. 759/2024 Date 20/08/2024

2. Acts & Section(s) : 279,325 BNS

3. a) Occurrence of Offence : Day Tuesday Date & Time From 20/08/2024 09:00  
Date & Time To \_\_\_\_\_ Prior To \_\_\_\_\_ Time Period 0

b) Information Received at P.S.: Date & Time 20/08/2024 22:00

c) General Diary Reference: Entry No 4 Date & Time 20/08/2024 22:00

4. Type of Information: Written

5. Place of Occurrence:

a) Distance and Direction From P.S. 5 Km ,West Beat No. \_\_\_\_\_

b) Address Place \_\_\_\_\_ Area/Mandal \_\_\_\_\_ Street/Village \_\_\_\_\_  
Yanamalakuduru village Chinnayeti lanka

City/District Krishna State Andhra Pradesh PIN \_\_\_\_\_

c) In case , outside the limit of this Police Station, then  
Name of P.S. \_\_\_\_\_ District \_\_\_\_\_

6. Complainant / Informant :

a) Name Mukkamala Kiran

b) Father's /Husband's Name sambasivarao

c) Date/Year of Birth \_\_\_\_\_ Age 36

d) Nationality Indian e) Caste Kamma

f) Passport No \_\_\_\_\_ Date of Issue \_\_\_\_\_ Place of Issue \_\_\_\_\_

g) Occupation \_\_\_\_\_ Mobile No : \_\_\_\_\_

h) Address House No \_\_\_\_\_ Area/Mandal \_\_\_\_\_ Street/Village \_\_\_\_\_  
Penamaluru Mandal No Ward

City/District Krishna State Andhra Pradesh PIN 0

## 7. Details of known/suspected/unknown accused with full particulars:

Unknown Accused.

8. Reasons for delay in reporting by the complainant / informant :

no delay

9. Particulars of properties stolen/involved (Attach separate sheet, if necessary) :

10. Total value of property stolen :

0

11. Inquest Report/ U.D. Case No. \_\_\_\_\_

12. Contents of the complaint / statement of the complainant or informant :

This is a case of Mischief that occurred on 20.08.2024 at 09.00 hrs at Chinnayeti lanka, Yanamalakuduru village, Penamaluru Mandal.and reported on 20.08.2024 at 22.00 hrs by the Mukkamala Kiran S/o sambasivarao, A/36, C/Kamma, D.no:23-107, Mandapam Center, opposite ramalingeswararao Yanamalakuduru village, Penamaluru Mandal.9032948849.Stated that he is living at the above address.stated that on 20.08.2024 at 09.00 hrs his Six Buffalos and some buffalos of daarapaneni sai, two buffalos belongs to Pathan jhony vali Buffalos were went into Krishna river at the above occurance place.in that one buffalo belongs to complainant, another one belongs to dararapaneni sai were died by drinking water.two buffalos belongs to pathan vali has been sick by drinking dirty water comes from Ramalingeswara nagar STP of Vijayawada Muncipal Corporation.previously they gave complaint to Vijayawada Muncipal Corporation and Pollution control board but they did not take any action.on that complainant gave a report to take Necessary action.Hence fir.

13. Action taken:

Since The above information reveals commission of offence(s) U/s as mentioned at item No

2

1) Registered the case and took up the investigation or

Name of FEROZE SHAIK

2) Directed to take up the Investigation or

Rank: Sub-Inspector

No. \_\_\_\_\_

3) Refused investigation due to \_\_\_\_\_

4) Transferred to P.S \_\_\_\_\_

District \_\_\_\_\_

on point of jurisdiction.

F.I.R. read over to the complainant / informant, admitted to be correctly recorded and

a copy given to the complainant /informant, free of cost.

R.O.A.C

14. Signature / Thumb impression of the complainant / informant.

Signature of Officer in charge, Police Station

Name FEROZE SHAIK

Rank Sub-Inspector

No \_\_\_\_\_

15. Date and time of dispatch to the court : \_\_\_\_\_

New Today - news article:

## కాలుష్యానికి రెండు మూగజీవాలు బలి

**యనమలకుదురు (పెనమలూరు), మ్యాన్ టుడే:** కరాళ కాలుష్యానికి రెండు మూగజీవాలు బలి య్యాయి. విజయవాడ కార్పొరేషన్ నుంచి వెళ్లు వెత్తే మురుగు, వ్యర్థ జలాలను రామలింగేశ్వరనగర్ రిలోని ఎన్టీపీ నుంచి వరైన రీతిలో కుద్ది చేయటం వానే నేరుగా కృష్ణానది లోకి వదిలేస్తున్నారు. యనమలకుదురు వద్ద మంగళవారం నదిలో నీటిని తాగిన రెండు సూడీ గేదెలు క్షణాల వ్యవధిలో ప్రాణాలు విడిచాయి. మరో రెండు పశువులు ప్రాణాపాయస్థితిలో ఉన్నాయి. ముక్కామల శివర్, దారప్పనేని సాయిలకు చెందిన పశువులు మరో వారంలో ఈనాళ్ళి ఉండగా ఈ పశువులతో తీవ్రంగా కలత చెందారు. ఈ నీరు భూమిలోకి బకిపోయి భాగల్గు జలాలు కలుషితమవుతున్నాయని స్థానికులు ఆందోళన చెందుతున్నారు. పశువుల యజమానుల ఫిర్యాదు మేరకు పోలీసులు కేసు నమోదు చేశారు. డీసెన్సై సమాచారం అందుకున్న ఎమ్మెల్యే బోడెప్రసాద్ వెంటనే నది వద్దకు చేరుకుని పశువుల కళాజలాలను పరీక్షించి చలించిపోయారు. వెంటనే పశువైద్యక శాఖ అధికారులను రప్పించి పోస్టుమార్టం చేయించారు. నివేదిక వచ్చిన తర్వాతే నీటి మృతికి కారణాలు చెప్పగలమని వైద్యాధికారి డిప్టీ తెలిపారు. తాడిగడప మున్సిపల్ కమిషనర్, విజయవాడ కార్పొరేషన్ అధికారులను సమన్వయం వెంటనే పరిష్కరించాలని కోరతానన్నారు. పశుపోషకులకు నష్టపరిహారం వచ్చేలా చూస్తానని హామీ ఇచ్చారు.



**నీటిలోనే మృతి చెందిన సూడీ గేదెలు**



**పరిశీలిస్తున్న ఎమ్మెల్యే బోడె ప్రసాద్**

**English Translation**

**Two Innocent Lives Lost to Pollution**

**Yanamalakuduru (Penamaluru), NewsToday:** Two buffaloes died within minutes of drinking water from the Krishna River, which was directly polluted by sewage. The incident occurred on Tuesday near Yanamakuduru. Two more animals are in critical condition. The cattle, owned by Mukkamala Kiran and Dharapunenni Sailu, were scheduled to be sold within a week, causing great distress to their owners. Local residents are concerned that the polluted water may seep into the ground and contaminate groundwater. Police have registered a case based on the complaints of the cattle owners. Upon receiving information about the incident, MLA Bode Prasad immediately reached the riverbank and inspected the carcasses of the animals.

**Two innocent lives were lost to the deadly pollution.** Sewage and waste water from Vijayawada Corporation were being discharged into the Krishna River without proper treatment from the STP in Ramalingeshwar Nagar. MLA Bode Prasad, who visited the site, immediately called for veterinary department officials to conduct a post-mortem. The veterinary doctor, Deepthi, said that the cause of death could only be determined after receiving the report. She urged the Tadigadpa Municipal Commissioner and Vijayawada Corporation officials to address the issue immediately. The MLA assured the cattle owners that he would ensure they receive compensation.

**Buffaloes that died in the water**

**Note:** The provided translation is based on the information available in the images. If there are any additional context or specific terms that require clarification, please provide them.

ABN Andhra Jyothi – news article:

## గేదెలు మృతి చెందడం బాధాకరం



మృతి చెందిన గేదెలను పరిశీలిస్తున్న బోడె ప్రసాద్

**పెనమలూరు, ఆగస్టు 20 :** విజయవాడ మునిసిపాలిటీ సీవేజీ ప్లాంట్ల నుంచి విడుదలయ్యే నీళ్లు తాగి పశువులు మృతి చెందడం బాధాకరమని ఎమ్మెల్యే బోడె ప్రసాద్ విచారం వ్యక్తం చేశారు. విజయవాడ కార్పొరేషన్ పరిధిలోని కంపెనీల సీవేజీ ప్లాంట్ల నుంచి విడుదలయ్యే నీటిలో విషవర్షిత రసాయనాలు ఉన్నాయని గత ప్రభుత్వంలోనూ ఫిర్యాదులు వచ్చాయని, ఈ ఇబ్బందులపై ఎన్టీఆర్ జిల్లా కలెక్టర్, కమిషనర్తో మాట్లాడానని తెలిపారు. ఇదిలాగే కొనసాగే వళ్లంలో మనుషుల ప్రాణాలకు కూడా ప్రమాదమని ఆందోళన వ్యక్తం చేశారు.

### English Translation

#### Tragic Loss of Buffaloes

**Penamaluru, August 20:** MLA Bode Prasad expressed his deep sorrow over the tragic death of cattle due to consuming contaminated water released from Vijayawada Municipality sewage plants. He stated that complaints had been made to the previous government about the presence of toxic chemicals in the water discharged from these sewage plants. He further mentioned that he had discussed these issues with the NTR District Collector and Commissioner. Prasad expressed concern that if this situation continues, it could pose a danger to human lives as well.

Sakshi – new article:

## వీఎంసీ నిర్లక్ష్యంతో మూగజీవాలు బలి

- కృష్ణానదిలోకి కలుషిత నీరు విడుదల
- అది తాగిన మూడు గేదెలు మృతి

పెనమలూరు: విజయవాడ నగర కార్పొరేషన్ (వీఎంసీ) నిర్లక్ష్య వైఖరి కారణంగా మూగజీవాలు బలయ్యాయి. యనమలకుదురు పదిత్ర కృష్ణానదిలోకి కలుషిత నీరు విడుదల చేయటంతో మంగళవారం మూగజీవాలు ఆ నీరు తాగి మృత్యువాతపడ్డాయి. దీంతో గ్రామస్థులు కార్పొరేషన్ నిర్లక్ష్య వైఖరి పట్ల అగ్రహం వ్యక్తం చేశారు. కార్పొరేషన్ అధికారులపై పోలీసులకు ఫిర్యాదు చేశారు. మరణ వివరాలికి వెళ్లి.. యనమలకుదురులో మూగజీవాలు కృష్ణానదిలోని అందరికీ మేతకు పకపోషమలు తోలుకు వెళతారు. అయితే రామలింగేశ్వరనగర్ శివారు యనమలకుదురు పార్కులో విజయవాడ మున్సిపల్ కార్పొరేషన్కు చెందిన సీవేజ్ ట్రీట్‌మెంట్ ప్లాంట్ (ఎస్టీటీ) ఉంది. ఈ ప్లాంట్ నుంచి కలుషిత నీరు నేరుగా కృష్ణానదిలోకి పడుతున్నారని. దీనిపై గతంలో గ్రామస్థులు అనేకసార్లు ఫిర్యాదు చేసినా అధికారులు పట్టించుకోలేదు. ప్లాంట్ నుంచి కలుషిత నీరు విడుదలై యనమలకుదురు పరిధి కృష్ణానదిలో రెండువూరు మారింది. కాగా మంగళవారం ఉదయం పకపోషకులు వారి పొడి గేదెలను నదిలో మేతకు తోలుజెల్లారు. అయితే గేదెలు సీవేజ్ ప్లాంట్ నుంచి వచ్చిన కలుషిత నీటిలో దిగి నీరు తాగి ఒక్కసారిగా కుప్పకూలిపోయాయి. గేదెలు గలగల కొట్టుకొని ప్రాణాలు వదిలాయి. మూడు పొడిగేదెలు మృత్యువాతపడ్డాయి. ఒక్కో గేదె ఖరీదు లక్షలరూ ఉంటుందని పకపోషకులు తెలిపారు.

### గ్రామస్థుల ఆగ్రహం..

ఈ ఘటనపై గ్రామస్థులు అగ్రహం వ్యక్తం చేస్తూ నిరసనకు దిగారు. నిర్లక్ష్యంగా వ్యవహరించిన



కృష్ణానదిలో కలుషిత నీరు తాగి మృతి చెందిన గేదెలు

కార్పొరేషన్ అధికారులపై పోలీసులకు ఫిర్యాదు చేశారు. కృష్ణానదిలోకి ప్లాంట్ కలుషిత నీరు విడుదల అవుతుందా చర్యలు తీసుకోవాలని డిమాండ్ చేశారు. ఎమ్మెల్యే బొడెట్లసాధ్ ముదనా స్థలానికి వచ్చి వ్యాయం చేస్తామని హామీ ఇచ్చారు. అది కార్యలు మృతి చెందిన గేదెలకు పోషుమార్లం నిర్వహించారు.

### ఇసుక తవ్వకాలు మరో కారణం..

గతంలో ఈ ప్రాంతంలో ప్లాంట్ నుంచి కలుషిత నీరు నదిలోకి రాకుండా యనమలకుదురు గ్రామస్థులు అడ్డుగా తట్టే చేశారు. అయితే ఇసుక చూపియో వారి స్వార్థం కోసం నదిలో తట్టను తొలగించి నదిలో ఇసుక తవ్వకాలు చేసి గుంతలు చేశారు. ప్లాంట్ నుంచి వచ్చే కలుషిత నీరు గుంతల్లో నిలిచి పోవటంతో గేదెలు ఆ నీరు తాగి చనిపోయాయి. నదిలో ఉన్న కలుషిత నీరుతో గ్రామస్థులు తీవ్ర ఆందోళన చెందుతున్నారు.

### English Translation

#### Tragic Loss of Buffaloes Due to Negligence

**Penamaluru:** Three buffaloes died tragically after consuming polluted water from the Krishna River, which was contaminated due to the negligence of the Vijayawada Municipal Corporation (VMC). The incident occurred near Yanamalakuduru on Tuesday. The cattle, owned by Mukkamala Kiran and Dharapunenni Sailu, were scheduled to be sold within a week, causing great distress to their owners. Local residents are outraged by the VMC's negligence and have filed a complaint with the police.

#### Details of the Incident:

The cattle owners used to take their buffaloes to graze near the Krishna River in Yanamalakuduru. However, the riverbed had become polluted due to the discharge of untreated sewage from the sewage treatment plant (STP) located in Ramalingeshwar Nagar. Despite numerous complaints from the villagers, the authorities failed to address the issue. The polluted water seeped into the riverbed, contaminating the water.

On Tuesday morning, the cattle owners took their buffaloes to graze near the river. Unfortunately, the buffaloes drank the contaminated water and fell ill. Despite their efforts to save them, the buffaloes succumbed to the poisoning. The owners are heartbroken as each buffalo was worth around 1.5 lakhs.

**Public Outrage and Demands for Action:**

The villagers are furious about the incident and have staged protests. They demand strict action against the VMC officials responsible for the negligence. They also demand immediate measures to prevent further pollution of the river and ensure the safety of both humans and animals.

**MLA Bode Prasad Assures Justice:**

MLA Bode Prasad visited the site of the incident and assured the affected families that he would ensure justice. He also directed the authorities to conduct a post-mortem of the deceased buffaloes.

**Sand Mining as Another Contributing Factor:**

Sand mining activities in the riverbed are also believed to have contributed to the pollution. The illegal sand mining has created deep pits in the riverbed, which trap the polluted water from the STP. This has further contaminated the river water, endangering the lives of both humans and animals.

**మలూరు** గురువారం | 22 | ఆగస్టు | 2024 | కృష్ణాజిల్లా | **9**

## కృష్ణానదిలో కలుషిత నీటికి అడ్డుకట్ట

**పెనమలూరు:** కృష్ణానదిలో యనమలకుదురు వద్ద కలుషిత నీరు అధికంగా ప్రవహిస్తోంది. గ్రామంలో పశువులను కాపాడుకోవటానికి గ్రామస్థులు తీవ్ర ఇబ్బందులు పడుతున్నారు. నదిలో బుధవారం జేసీబీతో కలుషిత నీటిలో పశువులు దిగకుండా, సీవేజ్ ప్లాంట్ నుంచి నీరు నదిలో ప్రవహించకుండా అడ్డు కట్ట వేశారు. అయితే మరో నాలుగు గేదెలు కలుషిత నీటిలో దిగి నీరు తాగి ప్రాణాపాయస్థితికి చేరుకున్నాయి. దీంతో గ్రామస్థులు తీవ్ర ఆందోళన వ్యక్తం చేస్తున్నారు. వివరాల్లోకి వెళితే.. విజయవాడ నగరపాలకసంస్థ(పీఎంసీ)కు చెందిన సీవేజ్ ప్లాంట్ రామలింగేశ్వరనగర్లో ఉంది. ఈ ప్లాంట్ నుంచి కలుషిత నీరు విడుదలై నేరుగా కృష్ణానదిలోకి చేరుతోంది. ఇసుక మాఫియా ఇసుక తవ్వకాల వలన ఏర్పడిన గుంతల్లో కలుషిత నీరు చేరి చెరువులా మారింది. అయితే మూగజీవాలు నదిలోని కలుషిత నీరు తాగి మంగళవారం మూడు గేదెలు మృత్యువు వాతపడ్డాయి. కాగా బుధవారం మరో నాలుగు గేదెలు కలుషిత నీరు తాగి తీవ్ర అస్వస్థతకు గురై ప్రాణాపాయస్థితిలో కొట్టుమిట్టాడుతున్నాయి. గేదల ప్రాణాలు కాపాడాలని పశుపోషకులు ఛైద్య పరీక్షలు చేసి మందులు ఇచ్చారు. అయితే గేదెల పరిస్థితి విషమంగానే ఉంది.



**కృష్ణానదిలో జేసీబీతో కలుషిత నీటికి అడ్డుగా కట్ట వేసిన గ్రామస్థులు నదిలో అడ్డుకట్ట..**

సీవేజ్ ప్లాంట్ నుంచి నదిలోకి కలుషిత నీరు రాకుండా ఉండటానికి గ్రామస్థులు జేసీబీతో అడ్డు కట్ట వేశారు. అలాగే గేదెలు నదిలో కలుషిత గుంతల్లో దిగకుండా ఉండటానికి కూడా అడ్డుగా కట్ట వేశారు. అయితే సీవేజ్ ప్లాంట్ నుంచి ఇంకా కలుషిత నీరు విడుదల అవుతూనే ఉంది. పరిస్థితి దారుణంగా మారినా అధికారుల నుంచి ఎటువంటి స్పందన లేకపోవడంతో గ్రామస్థులు ఆగ్రహం వ్యక్తం చేస్తున్నారు. ఈ ఘటనపై కోర్టును ఆశ్రయిస్తామని గ్రామస్థులు తెలిపారు.

## గేదెల మరణంపై కేసు నమోదు

**పెనమలూరు:** యనమలకుదురు గ్రామంలో కృష్ణానదిలో కలుషిత నీరు కారణంగా గేదెల మరణం లపై పోలీసులు బుధవారం కేసు నమోదు చేశారు. పెనమలూరు పోలీసులు తెలిపిన వివరాల ప్రకారం యనమలకుదురు గ్రామానికి చెందిన ముక్కామాల కిరణ్, దారవనేని సాయి, పతాన్జాన్ వారికి చెందిన గేదెలు మంగళవారం కృష్ణానదిలో మేతకు వెళ్లి రామలింగేశ్వరనగర్లోని విజయవాడ మున్సిపల్ కార్పొరేషన్ సీవేజ్ ప్లాంట్ నుంచి విడుదలైన కలుషిత నీరు తాగి మరణించాయి. మున్సిపల్ కార్పొరేషన్ అధికారుల నిర్లక్ష్యం కారణంగానే గేదెలు మరణించాయని బాధితులు స్థానిక పోలీస్ స్టేషన్లో ఫిర్యాదు చేశారు. దీంతో పోలీసులు కేసు నమోదు చేశారు.

## English Translation

### Tragedy Strikes Yanamalakuduru: Buffaloes Perish in Contaminated Krishna River

**Penamaluru:** A tragic incident unfolded in Yanamalakuduru, where three buffaloes lost their lives after consuming contaminated water from the Krishna River. The incident occurred on Tuesday, leaving the owners of the cattle, Mukkamala Kiran and Dharapunenni Sailu, devastated. The buffaloes were scheduled for sale within a week, adding to their grief.

#### The Cause of Tragedy:

The Krishna River in Yanamalakuduru has been severely polluted due to the discharge of untreated sewage from the sewage treatment plant (STP) located in Ramalingeshwar Nagar. Despite numerous complaints from the villagers, the authorities have failed to address the issue. This negligence has resulted in the contamination of the riverbed, making the water unsafe for both humans and animals.

#### Villagers Take Action:

Concerned about the safety of their livestock, the villagers of Yanamalakuduru decided to take matters into their own hands. On Wednesday, they used a JCB machine to create a barrier in the river, preventing the buffaloes from accessing the contaminated water. However, the contaminated water continues to flow into the river from the STP, endangering the lives of the remaining animals.

#### Public Outrage and Demands:

The villagers are furious about the negligence of the authorities and the tragic loss of their buffaloes. They have expressed their anger and demanded immediate action to address the pollution issue. The villagers have also threatened to take legal action if the authorities fail to take appropriate measures.

#### Case Registered Against Authorities:

The police have registered a case against the authorities responsible for the pollution and the subsequent deaths of the buffaloes. The case was filed based on a complaint lodged by the affected cattle owners.

#### Ongoing Crisis:

Four more buffaloes are currently in critical condition after consuming the contaminated water. The villagers are desperately trying to save their lives by providing veterinary care and medication, but their condition remains critical.

#### Demand for Immediate Action:

The villagers are urging the authorities to take swift action to prevent further deaths and protect the environment. They demand that the sewage treatment plant be repaired and operated efficiently to prevent the release of contaminated water into the river.

Advisory issued by Respondent.No.02:

యనమలకుదురు లోని గేదెల మరియు పశువుల యజమానులకు విజ్ఞప్తి :

యనమలకుదురు లోని కృష్ణ నదిలో ప్రవహించే నీరు కలుషితము అయినందున గేదెల మరియు పశువుల యజమానులు వారి యొక్క పశువులను మరియు గేదెలను కృష్ణ నది పరివాహక ప్రాంతాలలోనికి పంపరాదని తెలియజేయడమైనది. మరియు ప్రజలు కూడా కృష్ణనది లోకి దిగరాదని కూడా హెచ్చరించడమైనది. కావున యనమలకుదురు లోని నివసించే ప్రజలు మరియు పశువుల యజమానులు పై విజ్ఞాప్తి మన్నించి కలుషితమైన కృష్ణ నదిలోని నీటి లో దిగకుండా ఉండవలసినదిగా హెచ్చరించడమైనది.

ఇటు : కమీషనర్ తాడిగడప పురపాలక సంఘం

English Translation

**Appeal to Residents and Livestock Owners in Yanamalakuduru:**

The water flowing in the Krishna River in Yanamalakuduru is contaminated. Therefore, livestock owners are requested not to send their cattle and cows into the Krishna River catchment areas. People are also warned not to enter the Krishna River.

Hence, the people and livestock owners residing in Yanamalakuduru are urged to heed this appeal and avoid entering the contaminated water of the Krishna River.

Issued by: Commissioner, Tadimadugu Municipality

**BEFORE THE NATIONAL GREEN  
TRIBUNAL (SZ) CHENNAI**

I.A.No. 03 of 2024

IN

O.A.No. 59 of 2022

**Between:**

Velagapudi Babu Rao, S/o Late  
Venkateswara Rao,

... Petitioner

And

The State of Andhra Pradesh and  
others.

.. Respondent/s

**MEMO OF ADDITIONAL  
MATERIAL PAPERS FILED BY  
THE APPLICANT**

**Filed by:**

Kodali Madhukar,  
Advocate

Counsel for the Applicant.

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI**

**IN THE MATTER OF:**

**I.A.No. 03 of 2024**

**IN**

**Original Application .No. 59 of 2022**

**INDEX**

<b>Sl. No.</b>	<b>Description of Document</b>	<b>Date of Document</b>	<b>Date of filing of Document</b>	<b>Page No.</b>
1.	Memo	19-09-2024	19-09-2024	1-3
2.	Copies of Photographs at the Tragic location and Copies of illegal Sewage outlet operated by Respodent.No.3 for releasing untreated sewage effluents.	20-08-2024	-do-	4-7
3.	Copy of FIR.No.759 of 2024	20-08-2024	-do-	8-9
4.	Copy of News Articles with English Translations	20-08-2024, 21-08-2024 & 22-08-2024	-do-	10-15
5.	Copy of Advisory from Respondent.No.02	21-08-2024	-do-	16

Amaravati,

Date: 21-09-2024.

*K. Madhukar*

Counsel for the Applicant